Electric Supply Undertaking (DESU) by the Central Pollution Control Board under the Water (Prevention and Control of Pollution) Act, 1974. The Court had ordered the power station to put up a treatment plant by February, 1990. This time limit has been extended to September 15, 1990 on a request made by DESU.

Women's participation in Non-Traditional Occupations

4019. KUMARI UMABHARATI:
SHRIMATI SUMITRA MAHAJAN:
SHRIMATI JAYAWANTI
NAVINCHANDRA
MEHTA:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government feels the need to eliminate the sex stereotyping in vocational and professional courses and to encourage women's participation in non-traditional occupations;
 - (b) if so, the time schedule thereof; and
- (c) whether non traditional occupations have been identified and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON): (a) and (b). Government is fully aware of the need to eliminate sex stereotyping in all forms of education including vocational and professional courses and to encourage women's participation in non-traditional occupations. Since vocational and professional courses are linked top market opportunities for different skills, it is not feasible to

lay down any strict time schedule.

(c) Identification of non-traditional occupations for women emerges from a programme involving the process of interest articulation at local levels. However, vocational training institutes for women take care of this. An ad-hoc Group of the Central Advisory Board of Education Committee on vocationalisation of education has also identified certain non-traditional courses for girls and women as indicated in attached statement.

STATEMENT

Non-traditional courses for girls and women

- Computer techniques
- Repair and maintenance of Radio and TV receiver
- 3. Audio-Vishual Technician
- 4. Electronics Technology
- 5. Clock and Watch Repair
- Repair and Maintenance of Domestic Appliances
- Draftswoman (Civil and Architectural)
- 8. Draftswoman (Mechanical and Electrical)
- 9. Electric Motor Winding
- Accountancy and Taxation/Auditing
- 11. Marketing and Salesmanship
- 12. Irisurance

- 13. Banking Assistantship
- 14. Purchasing and Store-keeping
- 15. X-Ray Technician
- 16. Medical Laboratory Technician
- 17. Dental Hygienist
- 18. Pharmacist
- 19. Hospital House-keeping
- 20. Opthalmic Technician
- 21. Physiotherapist or Occupational Therapist
- 22. Dairying
- 23. Poultry farming
- 24 Sericulture
- 25 Inland Fisheries
- 26 Fish processing Technology
- 27 Nursery and Vegetable growing
- 28. Tourism and Travel Techniques
- 29. Printing Technology
- 30. Hoisery
- 31. Photography

Committee to Review Women's Employment

4020. SHRIR N RAKESH. SHRIMATI T MANEMMA

Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to set-up a Committee to review and give suggestions for augmenting employment and training opportunities for women in the Eighth Plan as reported in the Hindusthan Times of 7th March, 1990; and
- (b) if so, the details thereof and the composition of the proposed Committee?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON (a) and (b). A meeting was convened on 6.3.1990 in the Department of Women and Child Development to discuss the employment and training programmes for women in the 8th Five Year Plan. A recommendation. was, inter alia, to set up an inter-Ministerial Committee to formulate policies and programmes for increasing employment and training opportunities for women in the 8th Plan, besides reviewing and coordinating these activities. This matter has been taken up for action.

[Translation]

Corruption in Child Development Project

4021 SHRI SANTOSH KUMAR GANG-WAR: Will the PRIME MINISTER be pleased to state:

- (a) whether attention of Government has been drawn to the news-item appearing in the daily 'Jargan' dated 28-2-1990 published from Bareilly relating to the large scale corruption in the child development project;
- (b) if so, whether Government propose to enquire into the matter; and